

(b) Does not arise.

(c) There were 10 instances of commercial power failure in the last three months at Hyderabad airport, however, there is arrangement of diesel generator sets to maintain essential operations.

(d) At all the airports, diesel generating sets have been provided, which automatically start and feed power to essential installation within few seconds of failure of power supply from local Electricity Supply Board/ Company.

Regulation of airlines for emission norms

1354. SHRI RAJEEV CHANDRA SEKHAR: Will the Minister of CIVIL AVIATION be pleased to state whether Government propose to regulate airlines in terms of CO₂ emissions over country, given the impact of CO₂ emission on environment?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL): No, Sir. As a Member State of International Civil Aviation Organization (ICAO), India follows the requirements laid down by ICAO for emission standards. The aircraft under scheduled/non-scheduled operation in India are certified with emission levels within limits as prescribed by ICAO standards.

Threat to airports

†1355. SHRI MAHENDRA SAHNI: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether Government are aware that an anonymous letter about the threat of extremists' attacks on airports in the country has been received;

(b) if so, the details thereof; and

(c) the steps Government have taken to tackle the same?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL): (a) and (b) Yes, Sir. An anonymous letter was

†Original notice of the question was received in Hindi.